

I wish to keep the House informed. The announcement will also facilitate Government's taking certain consequential steps called for under the Central Excise Rules.

17.59-1/2 hrs.

PAPERS LAID ON THE TABLE—  
contd.

NOTIFICATIONS RE. CHANGES IN EFFECTIVE RATES OF DUTY ON WOOLLEN YARN

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the

Table a copy each of the Notifications Nos. GSR. 310(E) and 311(E) (Hindi and English versions) published in Gazette of India dated the 10th July, 1974 regarding changes in effective rates of duty on woollen yarn falling under items 18B and 18E of the Central Excise Tariff respectively, issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-7081/74].

18.00 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, July 23, 1974/Sravana 1, 1896 (Saka).